

Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.4268/2015

This the 26th day of August 2016

Hon'ble Shri P.K. Basu, Member (A)

(Advocate: Mr. M.K. Bhardwaj)

Versus

Govt. of NCT of Delhi through:

1. The Chief Secretary,
Delhi Secretariat, I.P. Estate,
New Delhi.
2. The Principal Secretary (Health),
9th Floor, Delhi Secretariat, I.P. Estate,
New Delhi.
3. The Director,
Maharaja Ranjeet Singh Marg,
Guru Nanak Eye Centre,
New Delhi-110002
4. Dr. Ashok Kumar,
Dy. Medical Superintendent,
Deen Dayal Upadhyay Marg,
Guru Nanak Eye Centre,
New Delhi -110002
5. Sh. H.P. Meena, Admn. Officer,
Deen Dayal Upadhyay Marg,
Guru Nanak Eye Centre,
New Delhi-110002

6. Dr. Y.K. Sarin,
Medical Superintendent,
LNJP Hospital, New Delhi ... Respondents

(By Advocate: Shri Pradeep Singh Tomar for Ms. Sangita Rai)

O R D E R (ORAL)

Learned counsel appearing on behalf of the applicant has submitted that the applicant wants to withdraw this OA.

2. Accordingly, the OA is dismissed as withdrawn.

(P.K. Basu)
Member (A)

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